

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Company Appeal (AT) (Insolvency) No. 535 of 2020 &
I.A. No. 1470 of 2020**

IN THE MATTER OF:

**Ankit Bhupendra Kumar Patel
(Suspended Director of Polygold
Pre-Cured Systems Ltd.)**

...Appellant

Versus

PradyumanKumar Dwarkadas Patel & Ors.

...Respondents

Present:

For Appellant: Ms. Varsha Banerjee, Advocate.

For Respondents: Mr. Nipun Singhvi and Ms. Natasha, Advocates.

Mr. Parag Sheth, Advocate for IRP.

O R D E R

(Through Virtual Mode)

25.06.2020 Ms. Varsha Banerjee, Advocate for the Appellant seeks to withdraw the appeal. The appeal is accordingly disposed of as withdrawn. Interim direction in regard to constitution of Committee of Creditors is vacated.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[V. P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

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